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**INDEX**

**TO**

**LOK SABHA DEBATES**

**(THIRTEENTH SERIES)**

**VOLUME XXXI TO XXXIV**

---

**TWELFTH SESSION OF THE THIRTEENTH LOK SABHA**

*February 17, 2003 to May 9, 2003*

*Magha 28, 1924 (Saka) to Vaisakha 19, 1925 (Saka)*



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116  
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**NEW DELHI**

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LOK SABHA SECRETARIAT  
NEW DELHI

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C.A.	...	Calling Attention to Matter of Urgent Public Importance
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Int.		Introduction Stage of Bill
MUR 377		Matter Under Rule 377
PLT		Papers Laid on the Table
Res.		Resolution
St.		Statement

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Col. 451

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 Shri Dilip Singh Judev—The Minister of State in the Ministry of Environment and Forests  
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- Need to appoint adequate Technical and Programme staff at Akashwani, Himmatnagar, Gujarat (MUR 377)  
(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 441-42
- Need to ban cultivation of Red Algae at Munaikadu near National marine Park, Tamil Nadu with a view to protect bio-diversity of the region (MUR 377)  
(Deb. 29, Vol. XXXIII, 28-04-2003)  
Col. 385

- Need to boost export of potatoes by purchasing the same from farmers, particularly in Agra region, U.P. (MUR 377)  
(Deb. 31, Vol. XXXIV, 30-04-2003)  
Col. 356
- Need to Bring a Legislation to Ban Cow-Slaughter (MUR 377)  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 386
- Need to bring Agricultural Produce Market Committee in the definition of local authority under Income Tax Act (MUR 377)  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 333-34
- Need to bring apple crop in Himachal Pradesh under Crop Insurance Scheme (MUR 377)  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 305
- Need to bring Kerala Hi-Tech Industries Limited, Trivandrum under the control of Ministry of Defence (MUR 377)  
(Deb. 11, Vol. XXXII, 03-03-2003)  
Col. 418
- Need to bring more beneficiaries under Annapurna Scheme in Orissa (MUR 377)  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 359-60
- Need to bring the ashes of Krantivir Shyamji Varma from Switzerland to India (MUR 377)  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 301-02
- Need to broadcast Bazm-e-Urdu Programme for one hour daily from Akashvani, Bhagalpur (MUR 377)  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 306
- Need to check move to privatise mining of strategic minerals in Kerala (MUR 377)  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 428-29
- Need to check pollution caused by distillery factory at Naugaon Chhattarpur, Madhya Pradesh (MUR 377)  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 294-95
- Need to check pollution caused by NTPC and SECL units in Korba region, Chhattisgarh (MUR 377)  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 264
- Need to check sleep rise in the tariff charged by cable operators (MUR 377)  
(Deb. 3, Vol. XXXI, 19-02-2003)  
Col. 408
- Need to clear the project of the Government of Kerala for construction of Tellicherry-Mahe Bypass on N.H.-17 (MUR 377)  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 265
- Need to clear the proposal for construction of a by-pass at National Highway No. 7 in Rewa district, Madhya Pradesh (MUR 377)  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 374-75
- Need to clear the proposal for construction of metalled road between Birpur and Kurani upto Bangladesh border in Bihar (MUR 377)  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 390
- Need to clear the proposal for repair of National Highway No. 7 in Rewa region (MUR 377)  
(Deb. 17, Vol. XXXII, 11-03-2003)  
Col. 325-26

- Need to clear the proposal of Kerala Government for setting up a fishing harbour at Thalai in Kannur District (MUR 377)  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 274-75
- Need to clear the proposal of Maharashtra Government to ensure safe drinking water to the people living on the banks of river Panchganga in Kolhapur, Maharashtra (MUR 377)  
(Deb. 22, Vol. XXXIII, 09-04-2003)  
Col. 325
- Need to clear the proposal of Orissa Government regarding project on river Aung (MUR 377)  
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Col. 369
- Need to clear the proposal of Tamil Nadu Government for setting up Hydel Project in Kollimalai Hills in Rasipuram constituency of the State (MUR 377)  
(Deb. 24, Vol. XXXIII, 21-04-2003)  
Col. 477
- Need to clear the proposal of the Government of Maharashtra relating to National Child Labour Project (MUR 377)  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 302
- Need to clear the proposal of the Government of Gujarat for setting up of a 'Fluoride Prevention Centre' in Gandhi Nagar (MUR 377)  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 368
- Need to clear the proposals of the Government of Andhra Pradesh for development of handloom sector in the State (MUR 377)  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 356-57
- Need to complete survey of the proposed broad gauge rail line from Jeypore to Nowrangpur and Jeypore to Malkagiri, Orissa during 2003-2004 (MUR 377)  
(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 440-41
- Need to conduct a comprehensive independent reassessment of performance of Bt. Cotton (MUR 377)  
(Deb. 8, Vol. XXXI, 26-02-2003)  
Col. 397
- Need to conduct a fresh survey to find out the feasibility of laying a railway line between Jollarpetti and Hosur via Krishnagiri, Tamil Nadu (MUR 377)  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 324
- Need to conduct re-survey of eligible occupants on forest land in the State of Chhattisgarh (MUR 377)  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 386-87
- Need to confer 'Bharat Ratna' on late Kalpana Chawla, an astronaut of Indian Origin (MUR 377)  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 317-18
- Need to connect Khudia reservoir with Narmada river in Chhattisgarh with a view to augment irrigation facilities (MUR 377)  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 292
- Need to consider the alternative proposals of the Government of West Bengal for construction of East-West Corridor of the National Highway running through northern part of Jalpaiguri district, West Bengal (MUR 377)  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 417-18



- Need to construct a National Highway between Ranchi and Badbil via Chakradharpur and Chaibasa for the Development of the backward areas (MUR377)**  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 290-91
- Need to construct a new railway station at Nedumbassery near Cochin (MUR377)**  
(Deb. 8, Vol. XXXI, 26-02-2003)  
Col. 394-95
- Need to construct flyovers in Bhubaneswar, Orissa for removing traffic congestion (MUR377)**  
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Col. 397
- Need to construct four-lane over-bridge on railway line at Mohan Nagar, Ghaziabad, U.P. (MUR 377)**  
(Deb. 16, Vol. XXXII, 10-03-2003)  
Col. 382-83
- Need to construct high level bridge over river Brahmani in Dhenkanal Parliamentary Constituency, Orissa (MUR 377)**  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 427
- Need to contain the price of LPG and Kerosene (MUR 377)**  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 391
- Need to convert Achalpur-Murtizapur-Yawatmal Narrow gauge Rail Line in Maharashtra into broad-gauge (MUR 377)**  
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Col. 419-20
- Need to convert narrow gauge rail line between Billi Mora and Bahai into broad gauge in Gujarat and extend it up to Nasik (MUR377)**  
(Deb. 8, Vol. XXXI, 26-02-2003)  
Col. 393-94
- Need to declare Koelwar-Nazimabad-Darihat-Rohtas Fort road in Bihar as a National Highway (MUR 377)**  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 334
- Need to declare Minimum Support Price for palm oil produced in the country (MUR 377)**  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 357
- Need to declare Rajiv Gandhi Centre for Bio-Technology as an institution of national importance and sanction adequate grants for its development (MUR 377)**  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 354
- Need to declare Rohtas-Sasaram-Balia via Buxar road in Bihar as a National Highway (MUR 377)**  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 320-21
- Need to declare Singhbhum in Jharkhand as drought prone area and sanction a financial package to meet the drought situation there (MUR 377)**  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 360
- Need to declare State Highway between Hanumangarh and Sujangarh via Ratangarh-Sardar-Shahar-Pallu-Sadulshahar as a National Highway in Rajasthan (MUR 377)**  
(Deb. 8, Vol. XXXI, 26-02-2003)  
Col. 393
- Need to declare Tamil as a classical language and establish a Tamil Academy in Delhi (MUR 377)**  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 304-05
- Need to depute a Central Team to Madhya Pradesh to assess the extent of damage caused to opium crop in the State (MUR 377)**  
(Deb. 11, Vol. XXXII, 03-03-2003)  
Col. 416-17

- Need to develop Balirajgarh in district Madhubani, Bihar as a tourist resort (MUR 377)  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 357-58
- Need to develop Chakia in Champaran district of Bihar as a tourist resort and ensure proper maintenance of roads connecting it (MUR 377)  
(Deb. 16, Vol. XXXII, 10-03-2003)  
Col. 385
- Need to develop Dhenkanal-Kaliahata-Nudurpada-Narayanpur-Keonjhar Road as a National Highway in Orissa (MUR 377)  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 320
- Need to develop Wilson Hill in Dharampur area of Balsar Parliamentary Constituency, Gujarat as place of tourist importance (MUR 377)  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 414-15
- Need to direct the Tea Board to undertake extensive tea plantation in Banspal Block of Keonjhar district, Orissa (MUR 377)  
(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 439-40
- Need to early commissioning of Akashwani Station at Himmantnagar, Sabarkantha district, Gujarat (MUR 377)  
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Col. 356
- Need to early commissioning of full-fledged passport office of Surat, Gujarat (MUR 377)  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 262-63
- Need to enact a law to provide ownership right to the people settled on forest land particularly in Uttaranchal (MUR 377)  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 355
- Need to encourage production of green fuel as an alternative to conventional energy sources (MUR 377)  
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Col. 267
- Need to encourage production of Hepatitis B vaccine indigenously (MUR 377)  
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Col. 514
- Need to enforce SEBI regulations more effectively (MUR 377)  
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Col. 394
- Need to enhance custom duty on import of silk with a view to safeguard the interest of indigenous sericulture industry particularly in Karnataka (MUR 377)  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 369
- Need to enhance production of electricity by Chandrapur and Bokaro Thermal Power Stations in Jharkhand (MUR 377)  
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Col. 291
- Need to ensure better upkeep of newly born animals in Military Dairy Farm and Dairy of Jawaharlal Nehru Agriculture University, Jabalpur (MUR 377)  
(Deb. 3, Vol. XXXI, 19-02-2003)  
Col. 408
- Need to ensure better water drainage system at Holdgaon in Navsari white four-laning of National Highway between Surat and Mumbai (MUR 377)  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 358-59
- Need to ensure plantation in mining areas of Aravali hills in Rajasthan with a view to check environmental degradation (MUR 377)  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 425-26

- Need to ensure proper maintenance of National Highway No. 28A between Indo-Nepal Border and Raxaul in Bihar (MUR 377)**  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 415
- Need to ensure proper utilisation of funds for development of forest land particularly in Himachal Pradesh (MUR 377)**  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 413-14
- Need to ensure that delimitation of constituencies is done after consulting the elected representatives of the area (MUR 377)**  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 390
- Need to ensure that destitutes' children get the benefit of Social Security Schemes at par with SCs and STs (MUR 377)**  
(Deb. 25, Vol. XXXIII, 22-04-2003)  
Col. 299-300
- Need to ensure that farmers in Andhra Pradesh get insurance claims for the damages caused to their crops on priority basis (MUR 377)**  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 389-90
- Need to ensure that farmers of Orissa get remunerative prices for their produce (MUR 377)**  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 363
- Need to ensure that oil companies do not deduct more than the outstanding dues particularly from SC/ST oil dealers (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 272
- Need to ensure that People of Sagwada Tehsil in Narmada District, Gujarat can view Doordarshan Programmes (MUR 377)**  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 385-86
- Need to ensure that the companies with outstanding dues are not given extension of time by Prasar Bharti (MUR 377)**  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 362-63
- Need to ensure that the provisions of Forest Conservation Act do not come in the way of development of Adivasi areas in Bharuch Parliamentary Constituency, Gujarat. (MUR 377)**  
(Deb. 8, Vol. XXXI, 26-02-2003)  
Col. 391
- Need to establish a goods truck transport hub through railway wagons at Nagpur, Maharashtra (MUR 377)**  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 386-87
- Need to establish youth service centres and sports stadium in each district of the country (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 276
- Need to evolve a co-ordinated plan to provide free electricity to agriculture sector (MUR 377)**  
(Deb. 22, Vol. XXXIII, 09-04-2003)  
Col. 324
- Need to evolve a comprehensive uniform policy providing reservation benefits to OBCs settled in any part of the country (MUR 377)**  
(Deb. 29, Vol. XXXIII, 28-04-2003)  
Col. 383-84
- Need to expedite allocation of funds to Naxalite affected States for their socio-economic development (MUR 377)**  
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Col. 509

- Need to expedite completion of oil refinery project at Paradeep, Orissa (MUR 377)**  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 419
- Need to expedite construction of Meloot Railway Overbridge in Tellicherry, Kerala (MUR 377)**  
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Col. 478-79
- Need to expedite construction of power house by NTPC in Rajo area of Shahjahanpur Parliamentary Constituency, U.P. (MUR 377)**  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 390
- Need to expedite construction of Tamruk-Digha Railway Line in Contai Parliamentary constituency, West Bengal**  
(Deb. 16, Vol. XXXII, 10-03-2003)  
Col. 388
- Need to expedite East Coast Road Project between Cuddalore and Tuticorin (MUR 377)**  
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Col. 387
- Need to expedite execution of Kanpur Irrigation Project in Keonjhar District, Orissa (MUR 377)**  
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Col. 384-85
- Need to expedite expansion of Mangalore Airport to facilitate customs/immigration and cargo handling operations (MUR 377)**  
(Deb. 25, Vol. XXXIII, 22-04-2003)  
Col. 302
- Need to expedite exploration of oil and gas reserves in Barmer, Jaisalmer and Jalore districts in Rajasthan (MUR 377)**  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 321-22
- Need to expedite opening of a post office in Surajmal Vihar, Delhi (MUR 377)**  
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Col. 318
- Need to expedite opening of proposed sugar mill in Siddharth Nagar district, U.P. (MUR 377)**  
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Col. 323
- Need to expedite rural electrification work in Singhbhum Parliamentary Constituency, Jharkhand (MUR 377)**  
(Deb. 31, Vol. XXXIV, 30-04-2003)  
Col. 352
- Need to expedite the recognition of B.Ed. colleges in Andhra Pradesh by National Council for Teacher Education (MUR 377)**  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 321
- Need to expeditiously Implement National Malaria Eradication Programme in Keonjhar district, Orissa (MUR 377)**  
(Deb. 12, Vol. XXXII, 04-03-2003)  
Col. 322-23
- Need to extend P.F., E.S.I. and medical assistance facilities to taxi drivers in the country by enacting a suitable law (MUR 377)**  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 362
- Need to fill backlog of SCs and STs in Government jobs in the country (MUR 377)**  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 392
- Need to float an affordable self-financing LIG Housing scheme for the Low Income Group people residing in the Union Territory of Chandigarh (MUR 377)**  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
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- Need to formulate a comprehensive strategy to combat AIDS (MUR 377)  
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Col. 383
- Need to formulate a forest policy (MUR 377)  
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Col. 304-05
- Need to formulate a plan for development of inter-State navigation in Ganga River between Buxar and Farakka, Bihar (MUR 377)  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 318
- Need to formulate a policy to solve water problem in Bundelkhand region in Uttar Pradesh (MUR 377)  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 388-89
- Need to formulate a scheme under National River Action Plan for prevention of pollution in river Musi, Hyderabad (MUR 377)  
(Deb. 14, Vol. XXXII, 06-03-2003)  
Col. 511-12
- Need to formulate a water management policy in the country (MUR 377)  
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Col. 386
- Need to formulate Pradhan Mantri Water Harvesting Scheme in the country particularly in Rajasthan (MUR 377)  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 328-29
- Need to formulate special plan for providing relief to the people affected by drought in Malwa region of Madhya Pradesh (MUR 377)  
(Deb. 24, Vol. XXXIII, 21-04-2003)  
Col. 475-76
- Need to give financial assistance to the Government of Rajasthan for construction of Exhibition Ground at Jaipur (MUR 377)  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 352-53
- Need to grant approval for setting up the proposed Geo-spatial Technology Institute at Hyderabad, Andhra Pradesh  
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Col. 327
- Need to grant full subsidy on Valmiki Ambedkar Awas Yojana in Orissa (MUR 377)  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 372
- Need to grant sanction for setting up an international leather complex in Nellore district, Andhra Pradesh (MUR 377)  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 331-32
- Need to grant subsidy for setting up Durgadwani Mini-Hydel Project in Sunderbans area, West Bengal (MUR 377)  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 429-30
- Need to have a transparent policy on disinvestment (MUR 377)  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 418-19
- Need to implement the project of linking of rivers for better water management in the country (MUR 377)  
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Col. 319-20
- Need to implement the recommendations of the Sardar Singh Johal Committee on diversification of the Agricultural Sector (MUR 377)  
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Col. 444-45
- Need to improve mobile service by B.S.N.L. in Jalgaon Parliamentary Constituency, Maharashtra (MUR 377)  
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- Need to Improve Telephone Services in Banaskantha Parliamentary Constituency, Gujarat (MUR 377) (Deb. 14, Vol. XXXII, 06-03-2003) Col. 506-07
- Need to improve telephone services in Bihar particularly in rural areas (MUR 377) (Deb. 24, Vol. XXXIII, 21-04-2003) Col. 477-78
- Need to improve telephone services in Hingoli Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 25, Vol. XXXIII, 22-04-2003) Col. 303
- Need to improve the condition of Beedi workers in Karnataka (MUR 377) (Deb. 22, Vol. XXXIII, 09-04-2003) Col. 322
- Need to include 'Angika' language in the Eighth Schedule of the Constitution (MUR 377) (Deb. 2, Vol. XXXI, 18-02-2003) Col. 319
- Need to include 'Peddanayakkan Palayani town in Rasipuram Parliamentary Constituency, Tamil Nadu in the Integrated Small and Medium Township Development Scheme and allocate adequate funds for it (MUR 377) (Deb. 11, Vol. XXXII, 03-03-2003) Col. 420-21
- Need to include Kurmi caste in Chota Nagpur in the Scheduled Tribes list (MUR 377) (Deb. 21, Vol. XXXIII, 08-04-2003) Col. 302
- Need to include Marath community living in Kasaragod district of Kerala in Scheduled Tribes list (MUR 377) (Deb. 6, Vol. XXXI, 24-02-2003) Col. 387
- Need to include Sakhwar caste of Madhya Pradesh in the list of Scheduled Castes (MUR 377) (Deb. 7, Vol. XXXI, 25-02-2003) Col. 321-22
- Need to increase floor area ratio of dwelling units and Regularise need based additions to buildings in Chandigarh (MUR 377) (Deb. 29, Vol. XXXIII, 28-04-2003) Col. 382-83
- Need to increase the number of seats for SCs and STs in Maharashtra Legislative Assembly (MUR 377) (Deb. 37, Vol. XXXIV, 09-05-2003) Col. 306
- Need to increase the strength of Jharkhand Legislative Assembly Members from 81 to 150 (MUR 377) (Deb. 34, Vol. XXXIV, 06-05-2003) Col. 260-61
- Need to introduce a direct train between Bhusawal and Mumbai during morning time (MUR 377) (Deb. 31, Vol. XXXIV, 30-04-2003) Col. 353
- Need to introduce a direct train between Dhule and Mumbai (MUR 377) (Deb. 16, Vol. XXXII, 10-03-2003) Col. 384
- Need to introduce a local train between Ahmedabad and Abu Road and extend Arawali Express up to Mumbai Central (MUR 377) (Deb. 20, Vol. XXXII, 07-04-2003) Col. 412-13
- Need to introduce a train service between Alwar and Bhiwadi, Rajasthan (MUR 377) (Deb. 27, Vol. XXXIII, 24-04-2003) Col. 352
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- Need to introduce mobile telephone services in Giridih, Dhanbad and Bokaro Districts, Jharkhand (MUR 377)**  
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- Need to introduce mobile telephone services in Hingoli Parliamentary constituency, Maharashtra (MUR 377)**  
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Col. 512
- Need to introduce more train services between Navsari and Umargam, Gujarat (MUR 377)**  
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Col. 373
- Need to issue commemorative stamps on the occasion of 300th Anniversary of Takht Sanchkhand Shri Hujjor Sahib Gurudwara being celebrated at Nanded, Maharashtra (MUR 377)**  
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Col. 327-28
- Need to issue guidelines and notification for relay of free channels and basic service charges for cable customers (MUR 377)**  
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Col. 361
- Need to lay a new rail line between Balsad (Gujarat) and Nasik (Maharashtra) via Dharampur (MUR 377)**  
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- Need to lay Rail Line between Bilaspur and Mandala via Mugeli-Jabalpur in Chhattisgarh (MUR 377)**  
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Col. 507
- Need to link Khuria reservoir with Narmada river in Chhattisgarh with a view to augment irrigation facilities in the region (MUR 377)**  
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- Need to link Narmada, Kshipra and Chambal rivers with a view to solve drought situation in Malwanchal (MUR 377)**  
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Col. 383
- Need to look into problems being faced by industrial workers in the country (MUR 377)**  
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Col. 429
- Need to look into the problems being faced by farmers due to non-procurement of paddy in Balaghat district, Madhya Pradesh (MUR 377)**  
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Col. 329
- Need to look into the problems of the employees of Chandigarh Union Territory Administration transferred to Municipal Corporation, Chandigarh (MUR 377)**  
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Col. 478
- Need to maintain 'Karna Subarna' and ancient heritage in Murshidabad district, West Bengal (MUR 377)**  
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- Need to make adequate budgetary provisions in the Union Budget for the welfare of other backward classes and minorities (MUR 377)**  
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- Need to move Supreme Court to review its judgement declaring lawyers right to strike as illegal (MUR 377)**  
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- Need to name Rajkot Airport after Maharishi Dayanand Saraswati (MUR 377)**  
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Need to open a Central School at Arrah in Bhojpur District, Bihar (MUR 377)  
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Need to open a Central School at Bulsar, Gujarat (MUR 377)  
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(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 443

Need to open a CGHS dispensary at Avadi HVF Estate (MUR 377)  
(Deb. 17, Vol. XXXII, 11-03-2003)  
Col. 329

Need to open a Regional Provident Fund Office at Keonjhar, Orissa (MUR 377)  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 385

Need to open a Sainik School in Mahendragarh parliamentary constituency, Haryana (MUR 377)  
(Deb. 3, Vol. XXXI, 19-02-2003)  
Col. 410-11

Need to open computerized reservation centre at Dahanu Road Station of Western Railway (MUR 377)  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 301

Need to open district telecommunication centre in Hingoli district, Maharashtra (MUR 377)  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 322

Need to open handloom showrooms on railway platforms with a view to promote handloom industry (MUR 377)  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 304

Need to open LPG outlets in Jamuria Municipality and Panchayat and Pandevewar Panchayat Samiti in Asansol district of West Bengal (MUR 377)

(Deb. 14, Vol. XXXII, 06-03-2003)  
Col. 510-11

Need to open more educational institutions in Bihar for proper development of human resources in the State (MUR 377)

(Deb. 22, Vol. XXXIII, 09-04-2003)  
Col. 322-23

Need to open more post offices in Ponnani and entire district of Malappuram in Kerala (MUR 377)

(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 419-20

Need to permit candidates to take the Preliminary Test for Civil Services Examination in any of the languages listed in the Eighth Schedule to the Constitution (MUR 377)

(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 444

Need to proper maintenance of N.H. 107 between Maheshkunt and Saharsa and N.H. 106 between Birpur and Madhepura in Bihar (MUR 377)

(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 295-96

Need to protect Kantilo Nila Madhav, a place of tourist importance in Khandapara Assembly segment of Bhubaneswar Parliamentary Constituency, Orissa (MUR 377)

(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 277-78

Need to protect the interest of Poultry Industry by withdrawing Excise Duty and VAT on fodder items (MUR 377)

(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 353



- Need to protect the interest of powerloom industry in the country (MUR 377)**  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 364
- Need to protect the interest of SC/STs in the country (MUR 377)**  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 308-09
- Need to protect the interest of the employees of Veerbhadra unit of IDPL (MUR 377)**  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 291-92
- Need to protect the interests of plantation industry, particularly in Kerala (MUR 377)**  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 427-28
- Need to provide a railway crossing at Jalabgaon in Himayatnagar Tehsil in Hingoli Parliamentary Constituency, Maharashtra (MUR 377)**  
(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 443-44
- Need to provide a railway halt at Karu Khirhar Nagar between Saharsa and Bajinathpur railway junction, Bihar (MUR 377)**  
(Deb. 31, Vol. XXXIV, 30-04-2003)  
Col. 357
- Need to provide additional Central assistance for Welfare of tribals in Parvathipuram Parliamentary Constituency of Andhra Pradesh (MUR 377)**  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 418
- Need to provide adequate Central assistance to the Government of Karnataka for implementation of several schemes for the welfare of backward classes in the State (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 273
- Need to provide adequate financial assistance for upgradation and renovation of Motibagh Railway Workshop at Nagpur, Maharashtra (MUR 377)**  
(Deb. 31, Vol. XXXIV, 30-04-2003)  
Col. 354-55
- Need to provide adequate funds for development of historical tourist places in Purana Monger district, Bihar (MUR 377)**  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 331
- Need to provide adequate funds to Government of Uttaranchal to repay outstanding dues to the sugarcane growers in the State (MUR 377)**  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 319-20
- Need to provide adequate funds to the government of Madhya Pradesh for renovation of irrigation projects in the State (MUR 377)**  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 423
- Need to provide air service to Sravasti in Bahraich Parliamentary Constituency U.P. from Delhi and Lucknow (MUR 377)**  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 262
- Need to provide better telephone facilities in Barmer and Jaisalmer districts, Rajasthan (MUR 377)**  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 416-17
- Need to provide cell-one service of V.S.N.L. at Simri Bakhtiyarpur, Bihar (MUR 377)**  
(Deb. 25, Vol. XXXIII, 22-04-2003)  
Col. 304
- Need to provide compensation to the farmers whose crops have been affected by hailstorm in Monghyr district in Bihar (MUR 377)**  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 322

- Need to provide compensation to the farmers whose crops have been affected due to drought particularly in Southern part of Haryana (MUR 377) (Deb. 12, Vol. XXXII, 04-03-2003) Col. 320
- Need to provide compensation to the people of Barmer Parliamentary Constituency affected due to explosion of land mines on Indo-Pak border in Rajasthan (MUR 377) (Deb. 29, Vol. XXXIII, 28-04-2003) Col. 381-82
- Need to provide compensation to the people whose lands have been acquired by Air Force in Hanumangarh district, Rajasthan (MUR 377) (Deb. 36, Vol. XXXIV, 08-05-2003) Col. 438-39
- Need to provide employment and compensation to the dependents of deceased employees of ECL and BCCL of Central Coal Fields Limited (MUR 377) (Deb. 12, Vol. XXXII, 04-03-2003) Col. 321-22
- Need to provide employment on compassionate grounds to the dependants of deceased persons in Bokaro Steel Plant, Jharkhand (MUR 377) (Deb. 27, Vol. XXXIII, 24-04-2003) Col. 353-54
- Need to Provide Employment to the People Displaced by Coal Mines in Korba Region, Chhattisgarh (MUR 377) (Deb. 19, Vol. XXXII, 13-03-2003) Col. 388
- Need to provide financial assistance for setting up coir pith cake units in Krishnagiri Parliamentary Constituency, Tamil Nadu (MUR 377) (Deb. 17, Vol. XXXII, 11-03-2003) Col. 330
- Need to provide financial assistance to the Government of Andhra Pradesh to meet drought situation in Anantapur District (MUR 377) (Deb. 8, Vol. XXXI, 26-02-2003) Col. 396
- Need to provide financial assistance to the Government of Jharkhand for providing relief to the farmers whose crops have been affected by hailstorms (MUR 377) (Deb. 26, Vol. XXXIII, 23-04-2003) Col. 359
- Need to provide financial assistance to the Government of Maharashtra to cope with severe drought in the State (MUR 377) (Deb. 4, Vol. XXXI, 20-02-2003) Col. 426-27
- Need to provide financial assistance to the Government of Orissa for upgradation of Angul-Tikarpara road in Orissa (MUR 377) (Deb. 20, Vol. XXXII, 07-04-2003) Col. 416
- Need to provide financial assistance to the Government of Punjab for meeting severe drought situation in the State particularly in Bhatinda and Mansa districts (MUR 377) (Deb. 27, Vol. XXXIII, 24-04-2003) Col. 358
- Need to provide financial assistance to the Government of U.P. for desilting of Varuna river in Phulpur Parliamentary constituency (MUR 377) (Deb. 24, Vol. XXXIII, 21-04-2003) Col. 476
- Need to provide financial assistance to the Government of U.P. for providing relief to the people affected by fire in Gonda Parliamentary Constituency (MUR 377) (Deb. 37, Vol. XXXIV, 09-05-2003) Col. 300

- Need to provide freight incentives for the export of raw sugar particularly to Gulf Countries (MUR 377)  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 388
- Need to provide funds for conversion of rail line between Ajmer and Udaipur via Bhilwada and Chittorgarh into broad-gauge in Rajasthan (MUR 377)  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 263
- Need to provide more facilities at Jalgaon Railway Station, Maharashtra (MUR 377)  
(Deb. 11, Vol. XXXII, 03-03-2003)  
Col. 417
- Need to provide more facilities at Railway Stations for the benefits of physically challenged and sick persons in the country (MUR 377)  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 374
- Need to provide more financial powers to village Panchayats to make them more effective (MUR 377)  
(Deb. 25, Vol. XXXIII, 22-04-2003)  
Col. 304
- Need to provide opportunities to Indian Construction Industry for Undertaking Reconstruction Work in Afghanistan (MUR 377)  
(Deb. 11, Vol. XXXII, 03-03-2003)  
Col. 418-19
- Need to provide ownership right to the labourers living in labour colonies in Kanpur, U.P. (MUR 377)  
(Deb. 17, Vol. XXXII, 11-03-2003)  
Col. 330
- Need to provide potable water to all the people in the country (MUR 377)  
(Deb. 16, Vol. XXXII, 10-03-2003)  
Col. 385
- Need to provide railway halts at Belari and Basadia villages in Bihar (MUR 377)  
(Deb. 33, Vol. XXXIV, 05-05-2003)  
Col. 368-69
- Need to provide relief to the farmers whose crops have been affected by hailstorm in many States particularly in Farrukhabad district, Uttar Pradesh (MUR 377)  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 388
- Need to provide stoppage of all Express trains at Mechada Railway Station, West Bengal (MUR 377)  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 320-21
- Need to provide stoppage of Mahananda Express at Bharwari railway station and also introduce a shuttle train between Allahabad and Kanpur, U.P. (MUR 377)  
(Deb. 17, Vol. XXXII, 11-03-2003)  
Col. 328
- Need to provide stoppage of Rajdhani Express at Balharshah Railway Station and other non-super fast trains at Chandrapur Railway Station in Maharashtra (MUR 377)  
(Deb. 3, Vol. XXXI, 19-02-2003)  
Col. 408-09
- Need to provide telephone connections to all wait listed people in Nagaur district, Rajasthan (MUR 377)  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 330
- Need to re-start air service to Jabalpur, Madhya Pradesh and connect it with Mumbai (MUR 377)  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 368-69
- Need to re-start mining operation at Kynamite mine at Dahegaon in Bhandara District, Maharashtra (MUR 377)  
(Deb. 24, Vol. XXXIII, 21-04-2003)  
Col. 474-75

- Need to reconsider the proposal of Government of Andhra Pradesh for rehabilitation of families residing on Railway land in Visakhapatnam City (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 275
- Need to regularise ITI apprentices of South-Eastern Coalfields Ltd. in Chhattisgarh (MUR 377)**  
(Deb. 25, Vol. XXXIII, 22-04-2003)  
Col. 301-02
- Need to relax forest laws with a view to implement programmes for development of Adivasi areas of Bharuch Parliamentary constituency (MUR 377)**  
(Deb. 29, Vol. XXXIII, 28-04-2003)  
Col. 384-85
- Need to relay radio and T.V. programmes in local language in Lohardaga and Gumla districts, Jharkhand (MUR 377)**  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 300-01
- Need to release 100% financial assistance to the Government of Tamil Nadu for the implementation of underground sewage scheme in Tirunelveli Municipal Corporation (MUR 377)**  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 389
- Need to release additional funds and foodgrains to the Government of Karnataka to meet the severe drought situation in the State (MUR 377)**  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 305-06
- Need to release additional funds to State Government particularly to Government of Haryana for construction of railways over-bridge (MUR 377)**  
(Deb. 16, Vol. XXXII, 10-03-2003)  
Col. 383-84
- Need to release additional funds to the Government of Karnataka for implementation of Swarna Jayanti Shahri Rozgar Yojana (MUR 377)**  
(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 441
- Need to release additional quantity of rice to Andhra Pradesh under Food for work Programme with a view to generate more employment to drought affected people of the State (MUR 377)**  
(Deb. 12, Vol. XXXII, 04-03-2003)  
Col. 326
- Need to release additional quota of wheat to drought affected Rajasthan (MUR 377)**  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 424
- Need to release fund from Central Road Fund for proper maintenance of Road between Balaghat and Kanha (MUR 377)**  
(Deb. 14, Vol. XXXII, 06-03-2003)  
Col. 507-08
- Need to release funds for construction of level-crossings on Luni-Barmer-Munabao rail line, Rajasthan (MUR 377)**  
(Deb. 14, Vol. XXXII, 06-03-2003)  
Col. 509-10
- Need to release funds for construction of National Highway No. 103 between Hajipur and Bhusri Gharari Chowk in Bihar (MUR 377)**  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 332-33
- Need to release funds for payment of honorarium at enhanced rates to Anganwadi Workers in the State of Gujarat (MUR 377)**  
(Deb. 22, Vol. XXXIII, 09-04-2003)  
Col. 321-22

- Need to release funds for proper maintenance of National Highway No. 93 between Agra and Aligarh via Khandauli, Sadabad and Hathras, U.P. (MUR 377)**  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 370-71
- Need to release funds for Sankara Eye Hospital, Coimbatore and its new unit at Guntur (MUR 377)**  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 387-88
- Need to release funds from Central Road Fund for proper maintenance of Lumbini-Duddhi State Highway in Uttar Pradesh (MUR 377)**  
(Deb. 12, Vol. XXXII, 04-03-2003)  
Col. 320-21
- Need to release funds to Tamil Nadu and other States for undertaking urban sector reforms (MUR 377)**  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 295
- Need to released adequate funds for repair of National Highway No. 101 between Chhapra and Mohammadpur, Bihar (MUR 377)**  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 371
- Need to remove difficulties being faced by telephone users in Kolhapur Parliamentary Constituency, Maharashtra (MUR 377)**  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 372-73
- Need to reopen railway route connecting Haldibari in North Bengal and Sealdah via Parbatipur (MUR 377)**  
(Deb. 19, Vol. XXXII, 13-03-2003)  
Col. 389
- Need to restart drilling operation work in Bundelkhand region of UP with a view to find out underground water there (MUR 377)**  
(Deb. 12, Vol. XXXII, 04-03-2003)  
Col. 326-27
- Need to restart functioning of oil depot in Aurangabad, Maharashtra (MUR 377)**  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 320
- Need to restart mining work in Kynamite mines at Dahegaon in Chimur Parliamentary Constituency, Maharashtra (MUR 377)**  
(Deb. 17, Vol. XXXII, 11-03-2003)  
Col. 324
- Need to restart rail services between Ankleshwar and Rajpipla and Bharuch and Dahej in Gujarat (MUR 377)**  
(Deb. 22, Vol. XXXIII, 09-04-2003)  
Col. 327
- Need to resume broadcast of weekly radio programme 'Sarivari Jayen Jeevan Ki Rahain' in Hindi and in all other languages throughout the country (MUR 377)**  
(Deb. 25, Vol. XXXIII, 22-04-2003)  
Col. 303
- Need to retain Fishery Research Centre at Burla, Orissa (MUR 377)**  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 292-93
- Need to review sharing of revenues between Centre and States (MUR 377)**  
(Deb. 8, Vol. XXXI, 26-02-2003)  
Col. 395-96
- Need to review the decision regarding allotment of coal blocks of Western Coalfields Limited for power Production in Karnataka (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 274
- Need to review the decision to disinvest Public Undertakings (MUR 377)**  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 362
- Need to review the decision to shift the Indian Institute of Mass Communication at Dhenkanal to Utkal University, Orissa (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 278-79

- Need to review the functioning of Bharat Coking Coal Limited, Jharkhand (MUR 377)  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 271-72
- Need to review the functioning of FCI and Public Distribution System in the country (MUR 377)  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 266
- Need to review the policy of coal distribution among States to protect the interests of coal producing States (MUR 377)  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 263-64
- Need to revive Fertilizer Corporation of India unit at Ramagundam, Andhra Pradesh (MUR 377)  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 306-07
- Need to revive sick/closed industries in Bihar (MUR 377)  
(Deb. 33, Vol. XXXIV, 05-05-2003)  
Col. 367
- Need to run proposed Gorakhpur-Durg train via Mau-Azamgarh-Shahganj and Jaunpur (MUR 377)  
(Deb. 33, Vol. XXXIV, 05-05-2003)  
Col. 368
- Need to sanction adequate funds for widening and improvement of National Highway No. 32 between Amchira and Shyam Nagar in West Bengal (MUR 377)  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 323-24
- Need to sanction proposal for gauge conversion work between Darbhanga-Nirmali rail section (MUR 377)  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 323
- Need to scrutinise the working of Lord Krishna Bank by RBI (MUR 377)  
(Deb. 17, Vol. XXXII, 11-03-2003)  
Col. 326-27
- Need to set up a Bench of High Court at Aligarh, Uttar Pradesh (MUR 377)  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 384
- Need to set up a Bench of Kerala High Court at Trivandrum (MUR 377)  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 293-94
- Need to set up a Coconut Research Centre at Silagam Village, Andhra Pradesh (MUR 377)  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 370
- Need to set up a Doordarshan Kendra at Beena, Madhya Pradesh (MUR 377)  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 300-01
- Need to set up a fruit processing industrial units in Tiruppattur Parliamentary Constituency, Tamil Nadu (MUR 377)  
(Deb. 7, Vol. XXXI, 25-02-2003)  
Col. 322-23
- Need to set up a Medical Colleges in Tripura (MUR 377)  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 303-04
- Need to set up a medical college and hospital at Nawrangpur in Orissa with the Central assistance (MUR 377)  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 301-02
- Need to set up a medical research centre on the pattern of AIIMS in Tamil Nadu (MUR 377)  
(Deb. 36, Vol. XXXIV, 08-05-2003)  
Col. 442-43
- Need to set up a Regional Rural Bank for Travancore area in Kerala with head office at Kottarakara (MUR 377)  
(Deb. 8, Vol. XXXI, 26-02-2003)  
Col. 398

- Need to set up a T.V. relay tower at Bhamer village in Dhule parliamentary constituency to ensure better reception of DD-I and DD-II Channels (MUR 377)**  
(Deb. 29, Vol. XXXIII, 28-04-2003)  
Col. 381
- Need to set up a trauma care unit on National Highway No. 4 at Karad in Satara District, Maharashtra (MUR 377)**  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 389-90
- Need to set up a Tribal University at Khatiguda in Nowrangpur district, Orissa (MUR 377)**  
(Deb. 17, Vol. XXXII, 11-03-2003)  
Col. 324-25
- Need to set up Bauxite and Aluminium based industries in Lohardaga Parliamentary constituency, Jharkhand (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 272-73
- Need to set up Doordarshan and Akashvani centres at Motihari, Bihar (MUR 377)**  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 367-368
- Need to set up engineering and medical colleges in Nagaland (MUR 377)**  
(Deb. 35, Vol. XXXIV, 07-05-2003)  
Col. 293
- Need to set up food processing industries in Domariaganj Parliamentary Constituency; U.P. (MUR 377)**  
(Deb. 20, Vol. XXXII, 07-04-2003)  
Col. 414-15
- Need to set up food processing industries in Parbhani and Nanded districts, Maharashtra (MUR 377)**  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 307
- Need to set up forest based industries in Singhbhum Parliamentary constituency to generate employment for Adivasis (MUR 377)**  
(Deb. 13, Vol. XXXII, 05-03-2003)  
Col. 368
- Need to set up heavy industries in Mahabub Nagar district of Andhra Pradesh with a view to solve unemployment problem (MUR 377)**  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 261-62
- Need to set up high power T.V. transmitter at 'Khada Patthar' in Shimla Parliamentary Constituency, Himachal Pradesh (MUR 377)**  
(Deb. 22, Vol. XXXIII, 09-04-2003)  
Col. 326
- Need to set up locomotive shed at Chakradharpur, Jharkhand (MUR 377)**  
(Deb. 22, Vol. XXXIII, 09-04-2003)  
Col. 321
- Need to set up LPG bottling plant at Bhagalpur, Bihar (MUR 377)**  
(Deb. 31, Vol. XXXIV, 30-04-2003)  
Col. 355-56
- Need to set up more power plants in Maharashtra with a view to solve acute power shortage in the State (MUR 377)**  
(Deb. 3, Vol. XXXI, 19-02-2003)  
Col. 410
- Need to set up one more Kendriya Vidyalaya in Madurai City, Tamil Nadu (MUR 377)**  
(Deb. 16, Vol. XXXII, 10-03-2003)  
Col. 386
- Need to set up Special Economic Zone in Hassan, Karnataka (MUR 377)**  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 354-55
- Need to set up sub-marine cable landing station for internet in Gujarat (MUR 377)**  
(Deb. 33, Vol. XXXIV, 05-05-2003)  
Col. 365-66

- Need to solve acute drinking water problem by allocating adequate funds for Labour Intensive Work Projects in Kalahandi and Naupara districts of Orissa (MUR 377)**  
(Deb. 37, Vol. XXXIV, 09-05-2003)  
Col. 302
- Need to solve acute drinking water problem in Ambala Parliamentary Constituency, Haryana (MUR 377)**  
(Deb. 27, Vol. XXXIII, 24-04-2003)  
Col. 354
- Need to solve acute drinking water problem in Gujarat (MUR 377)**  
(Deb. 33, Vol. XXXIV, 05-05-2003)  
Col. 366-67
- Need to solve drinking water problem in Lohardaga Parliamentary constituency, Jharkhand (MUR 377)**  
(Deb. 12, Vol. XXXII, 04-03-2003)  
Col. 318
- Need to Start a flight between Ahmedabad and Delhi during mid-day (MUR 377)**  
(Deb. 31, Vol. XXXIV, 30-04-2003)  
Col. 353-54
- Need to start commercial flights from Disha Defence Airport, Gujarat (MUR 377)**  
(Deb. 25, Vol. XXXIII, 22-04-2003)  
Col. 300-301
- Need to start construction of Talcher-Bimalagarh rail line in Orissa and provide necessary funds for the same in the Budget, 2003-04 (MUR 377)**  
(Deb. 3, Vol. XXXI, 19-02-2003)  
Col. 409
- Need to start gauge conversion work of Gonda-Bahraich rail line and extend it upto Tikononia in Uttar Pradesh (MUR 377)**  
(Deb. 4, Vol. XXXI, 20-02-2003)  
Col. 423-24
- Need to start rail service between Mannad and Tirupati via Parli-Vikrabad (MUR 377)**  
(Deb. 26, Vol. XXXIII, 23-04-2003)  
Col. 363
- Need to suitably amend Anand Marriage Act for registering Sikh marriages (MUR 377)**  
(Deb. 29, Vol. XXXIII, 28-04-2003)  
Col. 384
- Need to supply additional gas to Ramgarh Power Project and also reactivate oil wells in Jaisalmer in Rajasthan (MUR 377)**  
(Deb. 18, Vol. XXXII, 12-03-2003)  
Col. 330
- Need to take concrete steps to control Tuberculosis in the country (MUR 377)**  
(Deb. 34, Vol. XXXIV, 06-05-2003)  
Col. 265
- Need to take concrete steps to meet drought situation in the country (MUR 377)**  
(Deb. 29, Vol. XXXIII, 28-04-2003)  
Col. 385-86
- Need to take effective steps to solve acute drinking water problem in Rajasthan (MUR 377)**  
(Deb. 30, Vol. XXXIII, 29-04-2003)  
Col. 270-71
- Need to take effective steps to solve growing employment problem in the country (MUR 377)**  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 320
- Need to take into consideration all aspects of environment protection before relaxing Coastal Regulation Zone guidelines particularly in Mumbai (MUR 377)**  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 383-84
- Need to take necessary steps for revival of Heavy Engineering Corporation Ltd. Jharkhand (MUR 377)**  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 385



- Need to take necessary steps for speedy electrification of Singhbhum Parliamentary Constituency, Jharkhand (MUR 377)  
(Deb. 6, Vol. XXXI, 24-02-2003)  
Col. 383
- Need to take preventive measures to check incidents of leakage and fire in Mahanagar Gas Pipeline in Mumbai (MUR 377)  
(Deb. 21, Vol. XXXIII, 08-04-2003)  
Col. 303
- Need to take steps for connecting coastal areas in Gujarat with national Highways (MUR 377)  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 318
- Need to take steps for connecting coastal areas in Gujarat with national highways (MUR 377)  
(Deb. 2, Vol. XXXI, 18-02-2003)  
Col. 318
- Need to take steps for revival of closed sugar mills in eastern Uttar Pradesh (MUR 377)  
(Deb. 2, Vol. XXXI, 18-02-2003)  
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